

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00540/2019

Tuesday, this the 30th day of July, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

M.Gangadharan,
S/o.S.Madhavan Pillai,
Retired Track Maintainer,
O/o.Senior Section Engineer (P.Way),
Southern Railway, Trivandrum Central.
Residing at Arrapuravilkathu Veedu,
Koottapana, Neyyattinkara P.O.,
Thiruvananthapuram – 695 121.

...Applicant

(By Advocate Mr.T.A.Rajan)

v e r s u s

1. Union of India represented by General Manager,
Head Quarters, Southern Railway, Park Town P.O.,
Chennai – 3.
2. The Divisional Railway Manager,
Thiruvananthapuram Divisional Office,
Thiruvananthapuram – 695 014.
3. The Senior Divisional Personnel Officer,
Southern Railway, Thiruvananthapuram Divisional Office,
Thiruvananthapuram – 695 014.
4. The Chief Medical Superintendent,
Railway Hospital, Pettah,
Thiruvananthapuram – 695 037.
5. The Assistant Personnel Officer,
Thiruvananthapuram Divisional Office,
Thiruvananthapuram – 695 014. ...Respondents

(By Standing Counsel for the Railways)

.2.

This application having been heard on 30th July 2019, the Tribunal on the same day delivered the following :

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

This O.A is dismissed in terms of the order of this Tribunal in O.A.No.180/350/2015 and connected cases.

2. In view of the above, M.A.No.180/00702/2019 for condoning the delay also does not survive. Accordingly, M.A.No.180/00702/2019 is also dismissed. No order as to costs.

(Dated this the 30th day of July 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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.3.

List of Annexures in O.A.No.180/00540/2019

- 1. Annexure A-1** – A copy of the Railway Board letter dated 2.1.2004 (RBE No.04/2004).
- 2. Annexure A-2** – A copy of the order bearing No.V/P 579/1/LARSGESS/Vol.III dated 12.11.2014.
- 3. Annexure A-3** – A copy of the Physical Fitness Certificate dated 25.11.2014.
- 4. Annexure A-4** – A copy of the representation dated 28.11.2014 submitted by the applicant.
- 5. Annexure A-5** – A copy of the order dated 30.8.2016 in O.A.No.180/00350/2015 and connected cases.
- 6. Annexure A-6** – A copy of the representation dated 17.7.2017 submitted by the applicant.
- 7. Annexure A-7** – A copy of the letter bearing No.V/P.579/1/LARSGESS/Vol.4 dated 21.8.2017.
- 8. Annexure A-8** – A copy of the letter bearing No.V/MD/84/1 dated 24.8.2017.
- 9. Annexure A-9** – A copy of the Office Order No.V/P.579/I/LARSGESS/Vol.4 dated 15.11.2017 of the 5th respondent.
- 10. Annexure A-10** – A copy of the appeal dated 17.11.2017 submitted by the applicant.
